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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 59/NCLT/AHM/2017 (New)  
With Gujarat High Court CP no. 486 and CA No. 465/2016


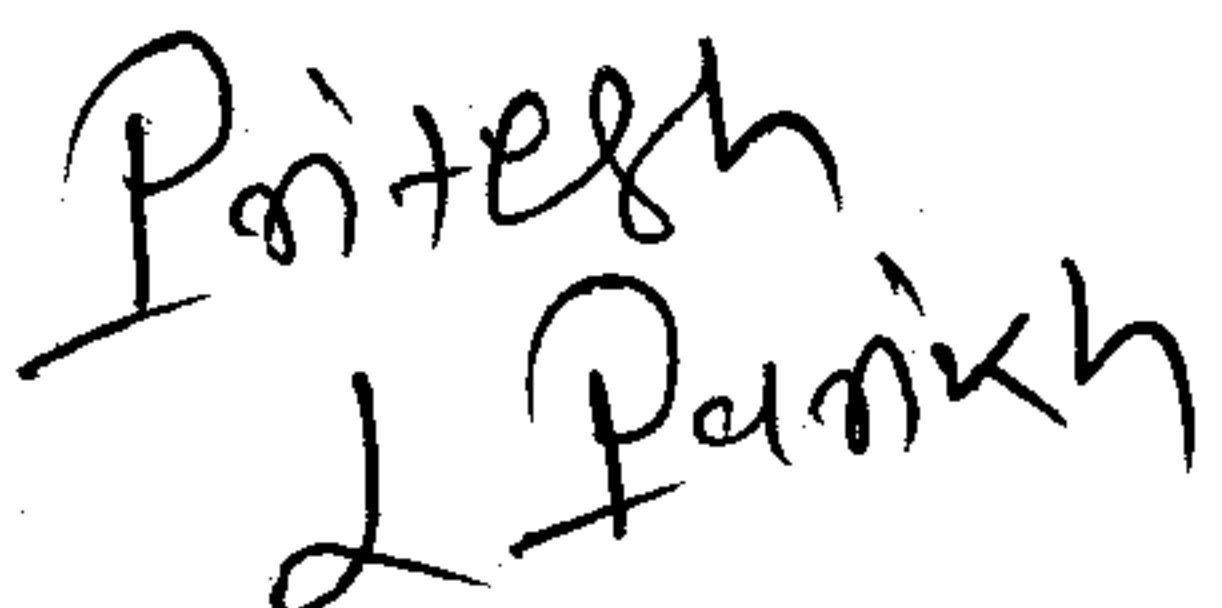
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: HMS Construction Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VAIBHAVI PARIKH	ADVOCATE	PETITIONER	
2.	PRITESH L PARIKH	ADV.	OL	

**ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official Liquidator.

Proof of service of publication filed.

Proof of service of notices to shareholders and creditors filed.


Proof of service on statutory authorities filed.

Common representation of Regional Director received.

Representation of official liquidator received.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

List the matter on 31.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 30th day of May, 2017.